

quantity of sugarcane crushed is as follows:

	Total quantity bonded/registered	Total Qty. crushed
(In lakh tonnes)		
Uttar Pradesh . . . . .	212.202*	200.3
Haryana . . . . .	18.00	17.75
Bihar . . . . .	12.70	31.38
Tamil Nadu . . . . .	52.10	52.80
Pondicherry . . . . .	1.58	1.56
Punjab . . . . .	10.20	10.20
Kerala . . . . .	2.78	2.17
Andhra Pradesh . . . . .	44.50	46.15
Gujarat . . . . .	30.75**	30.75
Nagaland . . . . .	Nil	Nil

\*212 lakh tonnes represented cane bonded initially of which 202 lakh tonnes were offered.

\*\*The procedure of bonding does not exist in Gujarat as all factories are in the cooperative sector.

The information regarding the total quantity bonded/registered in respect of the other States has not yet been received and will be laid on the Table of the Sabha on receipt. The information regarding the total quantity of cane crushed in respect of the other States is as follows:

(In lakh tonnes)

	Total Quantity crushed
West Bengal . . . . .	1.65
Assam . . . . .	0.81
Madhya Pradesh . . . . .	7.45
Rajasthan . . . . .	4.79
Orissa . . . . .	2.03
Maharashtra . . . . .	192.21
Karnataka . . . . .	53.00
Goa . . . . .	1.04
<b>TOTAL . . . . .</b>	<b>262.98</b>

So far as U.P. is concerned, it may be mentioned that as on 25-7-78, 27 sugar factories were still crushing sugarcane. Hence, until the closure of all the factories it will not be possible to estimate the quantity of sugarcane which could not be crushed.

दिल्ली विकास प्राधिकरण द्वारा निम्न श्रेणी के मकान

2166. श्री गंगा जल सिंह : क्या निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को इस बात की जानकारी है कि दिल्ली में दिल्ली विकास प्राधिकरण द्वारा निम्न श्रेणी के मकानों की मांग बहुत अधिक है; और

(ख) सरकार लगभग सभी आवेदकों को मकानों का आवंटन कब तक सुनिश्चित करेगी ?

निर्माण और आवास तथा पूर्ति और पुनर्वास मंत्री (श्री सिकन्दर बज्ज) : (क) जी, हाँ।

(ख) दिल्ली विकास प्राधिकरण को उन व्यक्तियों की मांगों को पूरा करने के लिए लगभग 4 वर्ष लगे जिनोंने विभिन्न अधिम योजनाओं के अन्तर्गत दिल्ली विकास प्राधिकरण में अपने को पंजीकृत कराया है।

#### House Building Advance to the Employees of Government Medical Store Depot, Madras

2167. SHRI A. MURUGESAN: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether the enhancement of House Building Advance applied for, for the complete and incomplete items of Houses of the Five Scheduled Caste Employees of Government Medical Store Depot, Madras, though they are entitled, have been rejected after 3 years of the receipt of their applications in Housing Ministry; if so on what grounds and who is responsible for this delayed action;

(b) is it a fact that the Scheduled Caste Employees have been put into